

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 136  
(IB)-1444(PB)/2018

**IN THE MATTER OF:**

Reliance Commercial Finance Ltd  
Vs  
Sunar Jewels Pvt Ltd.

... Applicant / Petitioner

... Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016, in CIRP.**

**Order delivered on 10.12.2020.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

Renotified to 07.01.2021.

Sd/—

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd/—

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)